

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF RYTHEM OVERSEAS TRADE LIMITED (Formerly known as R.PYARELLAL IMPORT AND EXPORT LIMITED)

RELEVANT PARTICULARS		
1.	Name of corporate debtor	RYTHEM OVERSEAS TRADE LIMITED
2.	Date of incorporation of corporate debtor	28.10.1981
3.	Authority under which corporate debtor is incorporated/registered	REGISTRAR OF COMPANIES, KOLKATA
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51109WB1981PLC034241
5.	Address of the registered office and principal office (if any) of corporate debtor	85, BALLYGUNGE GARDEN, KOLKATA 700019
6.	Insolvency commencement date in respect of corporate debtor	07.11.2019
7.	Estimated date of closure of insolvency resolution process	04.05.2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	YOGESH GUPTA IBBI/IPA-001/IP-P00349/2017-2018/10650
9.	Address and e-mail of the interim resolution professional, as registered with the Board	S JAYKISHAN, CHARTERED ACCOUNTANTS, 12 HO CHI MIN SARANI, SUITE NO 2D, 2 ND FLOOR, KOLKATA 7000 71 yogeshgupta31@rediffmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	256 Garden Towers, Picnic Garden Road, 8 th Floor, Block A, Kolkata 7000 39 yogeshgupta31@rediffmail.com
11.	Last date for submission of claims	21.11.2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Nil
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: http://www.ibbi.gov.in Physical Address: As stated in SI No 10. (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **RYTHEM OVERSEAS TRADE LIMITED** on **07.11.2019**.



Yogesh Gupta
Interim Resolution Professional
IBBI/IPA-001/IP-P00349/2017-2018/10650
256 Garden Towers, Picnic Garden Road, 8th Floor, Block A, Kolkata 7000 39

The creditors of **RYTHEM OVERSEAS TRADE LIMITED**, are hereby called upon to submit their claims with proof on or before **21.11.2019** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract Penalties.



YOGESH GUPTA
INTERIM RESOLUTION PROFESSIONAL
Date: 08.11.2019
Place: Kolkata